

(c) since how long they are lying vacant; and

(d) the reasons thereof?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) No.

(b) to (d). Do not arise.

12 hrs.

PAPERS LAID ON THE TABLE

SECOND ANNUAL REPORT OF HINDUSTAN STEEL PRIVATE LTD.

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy of the Second Annual Report of the Hindustan Steel Private Ltd., for the year 1955-56. [Placed in Library. See No. S-171/57].

AMENDMENT TO REGISTRATION OF NEWSPAPERS (CENTRAL) RULES

The Minister of Information and Broadcasting (Dr. Keskar): I beg to lay on the Table, under sub-section (2) of section 20A of the Press and Registration of Books Act, 1967, a copy of the Notification No. S.R.O. 1971, dated the 15th June, 1957, making certain further amendment to the Registration of Newspapers (Central) Rules, 1956. [Placed in Library. See S-172/57].

MINISTERS' (ALLOWANCES, MEDICAL TREATMENT AND OTHER PRIVILEGES) RULES

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table, under sub-section (3) of section 11 of the Salaries and Allowances of Ministers Act 1952, a copy of the Ministers' (Allowances, Medical Treatment and other Privileges) Rules, 1957, published in the Notification No. S.R.O. 1154, dated the 5th April, 1957. [Placed in Library. See S-173/57].

AMENDMENT TO MINISTERS' (ALLOWANCES, MEDICAL TREATMENT AND OTHER PRIVILEGES) RULES

Shri Datar: I beg to lay on the Table, under sub-section (2) of sec-

tion 11 of the Salaries and Allowances of Ministers Act, 1952, a copy of the Notification No. S.R.O. 1863, dated the 1st June, 1957, making certain amendment to the Ministers' (Allowances, Medical Treatment and other Privileges) Rules, 1957. [Placed in Library. See No. S-173/57].

REPORT OF BOARD OF DIRECTORS OF NATIONAL SMALL INDUSTRIES CORPORATION PRIVATE LTD.

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy of the Report of the Board of Directors of the National Small Industries Corporation Private Ltd., for the period ended 31st March, 1956. [Placed in Library. See No. S-174/57].

HALF-YEARLY REPORT OF COIR BOARD

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the Table, under sub-section (1) of section 19 of the Coir Industry Act, 1953, a copy of the Half-yearly Report on the activities of the Coir Board for the period from 1st October 1956, to 31st March, 1957. [Placed in Library. See No. S-175/57].

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government business in this House for the week commencing Monday, the 12th August, 1957, will consist of:

- (1) Further discussion and voting of Demands for Grants in respect of the Ministry of Rehabilitation;
- (2) Discussion and voting of Demands for Grants for the Ministries of Steel, Mines and Fuel; Works Housing and Supply; and Home Affairs.

I would also like to announce one change in the order of discussion of